

(क) और (ब). प्रश्न नहीं  
उत्तर ।

Filling up Peon's Post from Safai-  
walas in Dr. Ram Manohar Lohia  
Hospital

4383. SHRI MOTI LAL SINGH:  
Will the Minister of HEALTH AND  
FAMILY WELFARE be pleased to  
state:

(a) whether 25 per cent of vac-  
ancies occurring in the grade of Peons  
are reserved for being filled up by  
transfer of Safaiwalas, Farashes, etc.  
who have put in a minimum of five  
years' service even though they may  
not be possessing minimum educa-  
tional qualifications prescribed for  
direct recruitment to the post since  
February, 1977 in Dr. Ram Manohar  
Lohia Hospital, New Delhi; and

(b) if so, why even a single va-  
cancy of peon out of five filled in the  
hospital has not been made reserved  
for Safaiwalas in 1980?

THE MINISTER OF STATE IN  
THE MINISTRY OF HEALTH AND  
FAMILY WELFARE (SHRI NIHAR  
RANJAN LASKAR): (a) Yes.

(b) One Safaiwala has been  
appointed as Peon by transfer out of  
4 vacancies of Peons filled in 1980.

Pending Representations of SC/ST  
Employees of Dr. Ram Manohar Lohia  
Hospital ..

4384. SHRI RAMJIBHAI MAVANI:  
Will the Minister of HEALTH AND  
FAMILY WELFARE be pleased to  
state:

(a) whether it is a fact that a  
number of representation from Sched-  
uled Castes/Scheduled Tribes em-  
ployees of Dr. Ram Manohar Lohia  
Hospital, New Delhi are pending with  
the Health authorities for more  
than two years; and

(b) if so the reasons therefor?

THE MINISTER OF STATE IN  
THE MINISTRY OF HEALTH AND  
FAMILY WELFARE (SHRI NIHAR  
RANJAN LASKAR): (a) No.

(b) Does not arise.

DTC Colonies at G.T. Road and Hari  
Nagar ..

4385. SHRI M. RAMGOPAL RED-  
DY: Will the Minister of SHIPPING  
AND TRANSPORT be pleased to  
state:

(a) whether D.T.C. colonies at  
G.T. Road and Hari Nagar were  
constructed in 1964;

(b) whether the Ministry of Works  
and Housing has decided to transfer  
the tenements/houses in its occu-  
pants.

(c) whether D.T.C. Board approv-  
ed the transfer of houses/tenements  
to the present occupants of D.T.C.  
colonies at G.T. Road and Hari Nagar  
on 31st August, 1979;

(d) whether the Ministry of  
Shipping and Transport has also  
accorded its approval for the sale/  
transfer of these houses/tenements in  
July, 1980; and

(e) if so, the reasons why the de-  
cision has not been implemented so  
far.

THE MINISTER OF STATE IN  
THE MINISTRY OF SHIPPING AND  
TRANSPORT (SHRI BUTA SINGH):

(a) The work of construction of G.T.  
Road and Hari Nagar D.T.C. Colo-  
nies was taken up in the year 1962-68  
and completed in the year 1964-65.

(b) No, Sir, The Ministry of Works  
and Housing had in April 1978 advis-  
ed the DTC that "it is for the em-  
ployers to decide whether they would  
like to dispose off the housing stock  
created under the Scheme and re-  
place the same for other eligible  
workers, where the houses were  
constructed by the employers for